

in the matter under the provisions of the MRTP Act.

[*Translation*]

**Judgement on Wage Settlement in IDPL**

8765. SHRI BASUDEB ACHARIA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Patna High Court gave a judgement in favour of the Federation of Medical and Sales Representatives Association of India against the management of IDPL for violation of terms of wage settlement and ordered payment of all arrears within two months from the date of judgement; and

(b) if so, whether the Management of the India Drugs and Pharmaceuticals Ltd. has abided by the said judgement?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI BHAJAMAN BEHERA): (a) Yes, Sir.

(b) the management of IDPL is going in for an appeal in the Supreme Court against Patna High Court's judgement.

**LPG Agencies in Bihar**

8766. SHRI JANARDHAN YADAV: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the district-wise number of cooking gas agencies allotted so far in Bihar;

(b) whether there is no such agency in Godda and Banka districts of Bihar; and

(c) whether Government propose to open cooking gas agencies in these districts if so, the details thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) The information is given in the Statement given below.

(b) and (c). At present there is no LPG distributorship in Godda District and Banka in Bhagalpur District of Bihar. There is also no proposal to set up LPG distributorship at these locations.

**STATEMENT**

District-wise number of Cooking Gas Agencies allotted so far in Bihar:

<i>Name of the District</i>	<i>No. of LPG Distributorships</i>
1. Aurangabad	1
2. Arrah	3
3. Arraria	2
4. Begusaria	2
5. Bagalpur	3
6. Chapra	2